

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal No.70221 of 2016-Division Bench

(Arising out of Order-in-Original No.32/COMMR/NOIDA-I/2015-16 dated 30/11/2015 passed by Commissioner of Central Excise, Noida)

M/s Yogender Kumar Sharma, ProprietorAppellant

VERSUS

Commissioner of Central Excise, Noida-IRespondent

APPEARANCE:

Absent on Call for the Appellant

Shri Sandeep Kumar Singh, Authorised Representative for the Respondent

CORAM:

HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : 05 July, 2019

Date of Decision : 05 July, 2019

The appeal is dismissed. For order, see order of date in Excise Appeal No.70218 of 2016.

**Sd/-
(Archana Wadhwa)
Member (Judicial)**

**Sd/-
(Anil G. Shakkarwar)
Member (Technical)**

Lks